

Annexure-7

Name of the Corporate Debtor:		UTHARA FASHION KNITWEAR LIMITED		Date of commencement of CIRP:		1-Jul-22		List of Creditors as on:		29-Nov-22		Amount in ₹	
List of Operational Creditors (Government Dues)													
Sl No	Details of Claimant		Details of Claim Received		Details of Claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable					
1	Office of the Central Tax, Central Excise, Customs & Service Tax, Pollachi Division	Govt.of India	29-Nov-22	44,25,956	43,31,978	Central Excise Duty, Interest, penalty	No	Nil	N.A.	Nil	Nil	93,978	Interst charged beyond CIRP commencement date and hence rejected. The department has attached immovable properties of CD in 2013 and in 2015 and still the attachment is live and not yet revoked / lifted.
				44,25,956	43,31,978		-	-	-	-	-	93,978	